

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**O.A. No. 8/2021**

**This the 7<sup>th</sup> day of January, 2021**

(Through Video Conferencing)

**Hon'ble Mr. Pradeep Kumar, Member (A)**

Brij Mohan Mittal,  
Manager (SSP), aged 60 years  
S/o Sh. (late) Rameshwar Dass Mittal  
2404 Sector-16,  
Faridabad-121002 (Haryana) ... Applicant

(through Applicant in person)

Versus

Steel Authority of India Ltd.  
(Through its Chairman)  
Steel Authority of India Lts.  
Ispat Bhavan, Lodhi Road,  
New Delhi-110003 ... Respondents

(through Shri Dhananjai Rana, Advocate)

**ORDER (Oral)**

After arguing the matter for some time, the applicant sought permission of the Court to withdraw the OA, with liberty to file a better OA. Permission is granted.

2. The OA is dismissed as withdrawn with liberty as aforesaid. No costs.

**(Pradeep Kumar)  
Member (A)**

/Sunita/daya/